

सेवाओं में कहां तक सामान्य स्थिति लाई गई है; और

(ग) भविष्य में ऐसी घटनाओं को रोकने के लिए सरकार द्वारा क्या अन्य कार्यवाही किये जाने का विचार है ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) जी हाँ ।

(ख) अब स्थिति सामान्य हो गई है ।

(ग) सरकार को भरोसा है कि डाक-तार कर्मचारियों की मूनियनें फिर ऐसी कार्रवाई नहीं करेगी जिससे जनता को असुविधा हो । फिर भी यदि दुर्भाग्यवश ऐसी स्थिति उत्पन्न हुई तो अनिवार्य डाक-तार सेवाओं की व्यवस्था के लिए विभाग के पास योजना है ।

Sugar Production

*418. SHRI MADHU LIMAYE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the estimated sugar production during the last crushing season ;

(b) the prevailing retail price/prices during the last 3 months ;

(c) the average cost of production and its break-up per tonne in U.P. Bihar, Maharashtra and the South ; and

(d) the average profit made per tonne by the units in these three areas separately ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) 22.48 lakh tonnes.

(b) A statement giving the required information is placed on the Table of the Sabha. [Placed in Library. See No. LT-2356/68].

(c) and (d). Cost of production of sugar depends on several factors like cost of sugar-cane, actual recovery, duration of the crushing, cost of stores, salaries and wages, depreciation, maintenance and repairs, other overheads and return on capi-

tal employed. As different factories and zones paid different prices for sugarcane the cost of production may vary from zone to zone. The last study was done by the Sugar Enquiry Commission for 1963-64. In 1967-68, however, Government fixed ex-factory prices for only 60% of the production requisitioned by it for controlled distribution. Price is not fixed on a State-wise basis, but on the basis of 5 zones recommended by the Sugar Enquiry Commission after taking into account the minimum price of sugarcane fixed by Government, average actual recovery and duration of season obtained by sugar factories in the respective zones. A Statement showing the final levy prices on zonal basis fixed for 1967-68 is laid on the Table of the Sabha. [Placed in Library. See No. LT-2356/68].

Rice from Haryana for Central Reserve

*419. SHRI B. K. DASCHOWDHURY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Haryana Government have agreed to give 1.5 lakh tonnes of rice to the Central reserve this year ;

(b) if so, whether it is a fact that the Punjab and the Haryana Governments have requested the Centre to exclude Delhi and Chandigarh from the present rice zone covering Haryana, Punjab, Himachal, Delhi and Jammu and Kashmir ; and

(c) if so, what are the reasons and how far Central Government has agreed to this ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) 1.5 lakh tonnes is the quantity the State Government expect to procure during 1968-69. Out of this they may give 1.2 lakh tonnes to the Central pool.

(b) No, Sir.

(c) Does not arise.